

15 hrs.

**RESIGNATION BY MEMBER**

(Shri Janki Ballav Patnaik)

MR. DEPUTY-SPEAKER: I have to inform the House that the Speaker received today a letter from Shri Janki Ballav Patnaik, an elected Member from Cuttack constituency of Orissa, resigning his seat in Lok Sabha. The Speaker accepted his resignation with effect from 28th November, 1980.

15.01 hrs.

**ELECTION TO COMMITTEE**

**Central Silk Board**

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NA-  
RAIN SINGH): On behalf of Shri  
Khursheed Alam Khan: I beg to  
move:

"That in pursuance of clause(c)  
of sub-section (3) of section 4 of  
the Central Silk Board Act, 1948,  
read with Rules 4 and 5 of the Cen-  
tral Silk Board Rules, 1955, the  
members of this House do proceed  
to elect, in such manner as the  
Speaker may direct, one member  
from among themselves to be a  
member of the Central Silk Board  
vice Shri Zainul Basher resigned."

MR. DEPUTY-SPEAKER: The  
question is:

"That in pursuance of clause (c)  
of sub-section (3) of section 4 of  
the Central Silk Board Act, 1948,  
read with Rules 4 and 5 of the  
Central Silk Board Rules, 1955, the  
members of this House do proceed  
to elect, in such manner as the  
Speaker may direct, one member

from among themselves to be a  
member of the Central Silk Board  
vice Shri Zainul Basher resigned.'

Those in favour will please say  
'Aye'.

SEVERAL HON. MEMBERS: 'Ayes'

MR. DEPUTY-SPEAKER: Those  
against will please say 'No'.

SHRI JYOTIRMOY BOSU: No.

MR. DEPUTY-SPEAKER: I think  
the 'Ayes' have it, the 'Ayes' have it,  
the 'Ayes' have it. The motion is  
adopted.

SHRI JYOTIRMOY BOSU: No; I  
said, 'Noes' have it. You have to call  
a division.

MR. DEPUTY-SPEAKER: Let the  
lobbies be cleared.

Now the Lobbies have been cleared.  
The question is:

"That in pursuance of clause (c)  
of subsection (3) of section 4 of the  
Central Silk Board Act, 1948, read  
with Rules 4 and 5 of the Central  
Silk Board Rules, 1955, the mem-  
bers of this House do proceed to  
elect, in such manner as the Speaker  
may direct, one member from among  
themselves to be a member of the  
Central Silk Board vice Shri Zainul  
Basher resigned."

The Motion was adopted.

15.06 hrs.

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS  
TENTH REPORT**

SHRIMATI KRISHNA SAHI (Be-  
gusarai): I beg to move:

"That this House do agree with  
the Tenth Report of the Committee  
on Private Members' Bills and Re-  
solutions presented to the House on  
the 26th November, 1980."

MR. DEPUTY-SPEAKER:

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th November, 1980."

The motion was adopted

15.08 hrs.

RESOLUTION RE: IMPLEMENTATION OF POLICIES AND PROGRAMMES FOR TRIBAL AREAS AND SCHEDULED CASTES—Contd.

MR. DEPUTY-SPEAKER: Now, Further Discussion on the following Resolution moved by Shri Giridhar Gomango on 1st August, 1980—(Interruptions)

SHRI SOMNATH CHATTERJEE (Jadavpur): Sir, the time allotted is one hour and twenty minutes for this. (Interruptions) I have to move one item, after this.

MR. DEPUTY-CHAIRMAN: Mention it after one hour and nineteen minutes.

SHRI SOMNATH CHATTERJEE: There are many speakers on that. (Interruptions)

MR. DEPUTY SPEAKER: You want the time to be extended?

SHRI SOMNATH CHATTERJEE: Let us discuss it till five minutes to six. (Interruptions.) I don't want to... (Interruptions)

SHRI MOOL CHAND DAGA (Pali): The time should be extended.

SHRI SOMNATH CHATTERJEE: I have got a resolution. I have to move it. (Interruptions) I hope. Hon. Members won't mind it. (Interruptions)

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA): This is a very important matter. We have taken both State and tribal plans.

MR. DEPUTY-SPEAKER: Mr. Paswan.

श्री राम विलस पासवान (हाजीपुर): सभापति महोदय, मैं उस दिन कुछ उदाहरण दे रहा था और मैं समझ रहा था कि जब से पार्लियामेंट का सेशन खत्म हुआ था इसके बाद जो हरिजन-आदिवासियों के ऊपर अत्याचार हुए हैं, वे मकवाना जी के प्रयासों से, होम मिनिस्टर के प्रयास से और भारत के प्रधान मंत्री और भारत सरकार के प्रयास से कम होंगे, लेकिन दुख के साथ कहना पड़ता है कि ज्यों-ज्यों दवा की, मर्ज बढ़ता गया और इसका एक ही कारण है, जो कि मैं ने उस दिन कहा था कि सरकार चाहे हरिजनों के लिए जितना चिल्ला ले, लेकिन सरकार की नीयत कभी साफ नहीं है, और यही कारण है, कि जब तक नीयत आप की साफ नहीं रहेगी तब तक आप चा जितनी योजनाएं बनाएं, चाहे जितना समय खर्च करें, उसका कोई उपयोग नहीं होगा।

सभापति महोदय : मैं आपको बतलाना चाहता हूँ कि अभी पूरे देश में हरिजनों के ऊपर, आदिवासियों के ऊपर जो घटनाएं घटी हैं, उसका लेखा-जोखा अखबारों से आप कर लीजिए। कोई ऐसा दिन नहीं मिलेगा जिस दिन हरिजनों या आदिवासियों और कमजोर वर्ग के ऊपर अत्याचार न हुआ हो, उनकी हत्याएं न हुई हों, लेकिन सरकार को इस से कोई मतलब नहीं है।

सभापति महोदय, मैं बौद्ध गया का जिक्र कर रहा था। हमारे बिहार में एक-एक आदमी के पास 10-10, 20-20 एज्जर एकड़ जमीन है और दूसरी तरफ एक गरीब आदमी के पास 20 खुर जमीन भी नहीं है। सरकार कहती है कि हम गरीबों के लिए, हरिजन-आदिवासियों